

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/224/9/2023
NAME OF THE COMPANY	Seutic Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Survival Technologies Ltd
NAME OF THE RESPONDENT(S)	Seutic Pharma Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Ms. Krishna Kedia for the Operational Creditor.
Ld. Counsel Mr. V.B. Raju for the Corporate Debtor.

Ld. Counsel for the Corporate Debtor has filed memo stating that the entire amount has already been paid to the Operational Creditor. Ld. Counsel for the Operational Creditor also informed about the payment of the entire amount. As such, this petition is dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)